Statement Indo-Burma Trade, 1984/85 to

1986/87

| Year | | Indian exports to Burma | Indian imports from Burma | i |
|----------|----|----------------------------|------------------------------|---|
| 1934-85. | 90 | | 5321 | |
| 1985-86. | 73 | | 3679 | |
| 1986-87. | | | 3389 | |

Change in working hours in Government offices in the capital

*150. SHRI BHAGATRAM MAN-HAR;

SHRI BIR BHADRA PRATAP SINGH;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government propose to change the timings of Government offices located in Delhi/New Delhi and resort to 6-day week instead of 5-day week;

(b) if so, what are the details in this regard;

(c) whether it is a fact that recently the comments/views of the various Ministries/Departments of the Government of India were invited on this subject; and

(d) if so, what is the reaction of the Departments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHI-DAMBARAM); (a) and (b). No such proposal is under consideration.

- (c) No, Sir.
- (d) Does not arise.

Promotion of Judges from Rajasthan High Court

151. SHRI PRAMOD MAHAJAN: Will the Minister of LAW AND JUSTICE be pleased to state th-r number of judges from Rajasthan High Court who have been elevated to the post of Chief Justice of any High Court of India and to the Supreme Court?

THE MINISTER OF LAW AND JUSTICE: (SHRI BINDESHWARI DUBEY): Since 1980, five Judges of the Rajasthan High Court have been appointed as Chief Justices of High Courts and no one has been elevated to the Supreme Court.

Memorandum against the Chief Minister of Andhra Pradesh -

*152. SHRI VITHALBHAI MOTIRAM PATEL:

SHRI HASHIM RAZA ALLAHABADI ABDI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any memorandum against the Chief Minister of Andhra Pradesh, listing charges of corruption and misuse of office by him;

(b) if so, the details thereof; and

(c) the action taken/proposed to bo taken thereon?

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